

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

Ref: Rev/Adm/05/2021(12652) dated: 20.10.2021

GOVERNMENT ORDER NO:- 5355–JK (LD) of 2021

DATED:- 18 - 11 - 2021

Sanction is hereby accorded to the appointment of Officer's of Revenue Department, as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases including Contempt Petition, if any, indicated against each pending before Hon'ble High Court of Jammu and Kashmir/Central Administrative Tribunal

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

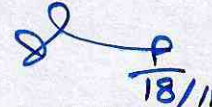
Secretary to Government

Dated:- 18 - 11 - 2021

No:-JK(LD)CODI/ 2021/03

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India
4. Principal Secretary to Government, Revenue Department.
5. Registrar General, J&K High Court, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of Jammu and Kashmir.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.




(Khurshheed Ahmad Bhat)

Additional Secretary to Government

Annexure to the Government Order No. 5355-JK(LD) of 2021 dated 18.11.2021

S No.	Case No.	Title	Name of OIC
1.	808 of 2007	Mohd.Rafiq V/S Spl.Tribunal & Ors	Mansoor Ahmed Paul, Deputy Custodian (HQ) Jammu.
2.	772 of 2007	Rattan Lal V/S Ram Dass & Ors	
3.	773 of 2007	Kalu Ram V/S Kala & Ors	
4.	65 of 2008	Ghulam Mohd V/S State & Ors	
5.	119 of 2008	Sain Dass Sharma V/S State & Ors	
6.	233 of 2008	Inderjit Singh & Ors V/S State & Ors	
7.	698 of 2009	Custodian V/S Spl.Tribunal & Ors	
8.	798 of 2008	Custodian General V/s Spl.Tribunal /Mohd Saber	
9.	56 of 2008	Shahid Saleem V/S State & Ors	
10.	7 of 2009	Paramjit Singh V/S State & Ors	
11.	20 of 2009	Custodian V/S Paramjit Singh	
12.	58 of 2009	Custodian V/S Sheela Devi	
13.	59 of 2009	Custodian V/S Om Parkash	
14.	60 of 2009	Custodian V/S Dhana Ram	


18/11

15.	1129 of 2009	Custodian V/S municipality Ramgarh
16.	561 of 2008	Surinder Raj Soni v/s State & Ors
17.	77 of 2009	Devi Dass V/S State & Ors
18.	774 of 2008	Jai Singh V/S State & Ors
19.	1131 of 2009	Jagdish Raj V/S State & Ors
20.	86 of 2009	Custodian V/S Hassan Din
21.	64 of 2010	Sukha Singh V/S Custodian
22.	360 of 2010	Krishan Lal V/S State & Ors
23.	665 of 2010	Custodian V/S Spl.Tribunal & Ors
24.	17 of 2010	Niranjan Kour V/S Custodian & Ors
25.	1177 of 2010	Jumma Ram V/S Spl.Tribunal
26.	859 of 2010	Safdar Khan V/S Spl.Tribunal & Ors
27.	1375 of 2010	Saleema Bibi V/S State & Ors
28.	473 of 2010	Rehmat Jan V/S State & Ors
29.	581 of 2010	Custodian General V/S Spl.Tribunal & Ors.
30.	112 of 2010	Custodian V/S Spl.Tribunal & Ors

8/9
18/11

31.	1057 of 2011	Nissar Hussain V/S Spl. Tribunals & Ors
32.	281 of 2011	Mohd.Mushtaq V/S State & Ors
33.	217 of 2011	Dr.Kuwant Singh V/S Custodian & Ors
34.	270 of 2011	Ghulam Ahmed Bhat V/S State &Ors
35.	1145 of 2011	Custodian V/S Karim Baksh
36.	1173 of 2011	Dy.Custodian Rajouri V/S Waziran Bibi & Ors.
37.	41of 2012	Saleem Khan V/S State & Ors
38.	40 of 2012	Jagater Singh V/S Custodian & Ors
39.	397 of 2012	Pritam V/S Spl.Tribunal & Ors
40.	548 of 2015	Jamal Din v/s State & Ors Owp-
41.	1200 of 2011	Tilak Raj V/S State & Ors
42.	867 of 2012	Chander Prabha & Ors V/S State & Ors
43.	926 of 2009	Mukhtiar Bibi V/S State & Ors

2-2
18/11

44.	1200 of 2011	Gh.Ahmed Bhat V/S State & Ors
45.	1174 of 2012	Krishan Lal & Ors V/S CEPJ & Ors
46.	1128 of 2012	Madan Lal V/S State & Ors
47.	1198 of 2012	Dr.Varun Sharma V/S State & Ors
48.	931 of 2012	Kartar Singh V/S S.I & Ors
49.	1251 of 2012	Kartar Chand V/S Parkash Chand & Ors
50.	968 of 2012	Chanu V/S Custodian & Ors
51.	1495 of 2012	Nazia Yousaf V/S State & Ors
52.	451 of 2013	CEPJ V/S S.T/Qader Massih & Ors
53.	95 of 2013	CEPJ V/S S.T/Faqir Chand & Ors
54.	101 of 2013	Wazir Mohd. V/S Vinod Koul & Ors
55.	750 of 2013	Dalip Singh V/S State & Ors
56.	132 of 2012	Jasbir Kaur V/S Kulwant Singh & Ors
57.	1045 of 2013	Kleam-ul-Haq V/S State & Ors

18/11

58.	1055 of 2013	Talat Sarwar Khan V/S State & Ors
59.	1285 of 2013	Shammi Sharma & Ors
60.	258 of 2012	Mohd.Ilyas V/S State & Ors
61.	215 of 2013	Dharam Pal & Ors V/S State & Ors
62.	641 of 2013	Kewal Kumar V/S S.T & Ors
63.	427 of 2013	Ashwani Gupta V/S State & Ors.
64.	1372 of 2011	Gurdyal Singh V/s Jhankar Singh & Ors
65.	1077 of 2012	Amar Nath V/S State & Ors.
66.	1517 of 2012	Ram Chand V/S State & Ors.
67.	611 of 2004	Custodian v/s Spl.Trib. & Ors
68.	1091 of 2012	Ram Lal & Ors V/S State & Ors
69.	702 of 2013	Romesh Chand V/S State & Ors
70.	1971 of 14	Custodian v/s Spl.Trib.& Ors
71.	1976 of 2014	Custodian v/s Spl.Trib.& Ors Owp-
72.	1983 of 2014	Custodian v/s Spl.Trib.& Ors Owp-

2-18/11

73.	683 of 2014	Custodian V/S Balwant Singh &
74.	560 of 2014	Mohd.Ali V/S State & Ors
75.	1301 of 2014	Custodian V/S S.T&ors
76.	1196 of 2014	Custodian V/S State /Aftab Beigh
77.	1002 of 2011	Paras Ram v/s State & Ors
78.	186 of 2014	Mohd Ali V/S Sate and Ors
79.	1182 of 2014	Dilawar Khan V/S State and Ors
80.	1214 of 2014	Mushtaq Ahmad V/S Special Tribunal and Ors
81.	1372 of 2011	Gurdayal Singh V/S Jankar Singh and Ors
82.	791 of 2014	Mohd. Afzal V/S State and Ors.
83.	1293 of 2014	Rashpal Singh V/S State and Ors
84.	897 of 2014	Julius Ceaser V/S State and Ors
85.	1378 of 2014	Dharam Pal Gupta V/S State and Ors
86.	1792 of 2014	Hans Raj V/S State and Ors
87.	1183 of 2014	Dilawar Khan V/S State & Ors.
88.	1334 of 2014	Wali Mohd V/ Special tribunal & Ors

22/11/18/11

89.	3137 of 2014	Aijaz Ahmed Hajam V/S State and Ors
90.	166 of 2014	Wali Mohd V/S A.M.Mir and Ors
91.	139 of 2014	Joginder Singh V/S Suersh Kumar Commissioner Secretary Home department. and Ors
92.	1565 of 2014	Kewal Krishan V/S State and Ors
93.	1848 of 2014	Som Dutt v/s state & Ors
94.	36 of 2014	Ram Lal v/s state & Ors
95.	1936 of 2014	Sandeep Suri v/s State & Ors
96.	1721 of 2014	Romesh Chander & Ors v/s State & Ors
97.	1969 of 2014	Chirag Din v/s State & Ors
98.	120 of 2015	Majid Ahmed v/s state & Ors
99.	186 of 2014	Mohd Ali v/s Vinod Koul Comm./Sec. Revenue & Ors
100.	220 of 2015	Yogesh Gupta v/s State & Ors
101.	186 of 2015	Allah Rahim v/s state & Ors

18/11

102.	248 of 2015	Sheikh Mushtaq Ahmed v/s State & Ors
103.	834 of 2015	Tariq Ahmed Tuuray v/s State Owp-
104.	483 of 2015	Rahat Hussain v/s State & Ors
105.	820 of 2015	Girdari Lal Ogra v/s State & Ors
106.	931 of 2015	Guldev Raj v/s State & Ors
107.	920 of 2015	Bharat Bhushan v/s S.T & Ors
108.	1140 of 2015	Custodian v/s S.T/Ashraf Sheikh & Ors
109.	780 of 2015	Ashok Kumar v/s State & Ors
110.	852 of 2015	Farooq Ahmed v/s State & Ors
111.	723 of 2015	Gh. Fatima v/s state & Ors
112.	1056 of 2015	Jamia Masjid Committee v/s State & Ors
113.	1171 of 2015	Sat Pal & Ors v/s state & Ors
114.	1494 of 2015	Custodian v/s S.T/ Kali Dass & Ors
115.	1660 of 2015	Custodian v/s Javed Iqbal Mirza & Ors
116.	1755 of 2016	Hakim Bibi v/s State & Ors

8/18/11

117.	1366 of 2015	Vijay Kumar v/s State & Ors
118.	1638 of 2015	Surinder Kumar v/s State & Ors
119.	52 of 2015	Chaman Lal v/s Romesh Chand & Ors
120.	509 of 2015	Raj Devi v/s Kala Khan
121.	1009 of 2015	Dhano Devi v/s State & Ors
122.	1972 of 2014	Custodian v/s Spl.Tribunal & Ors
123.	12 of 2015	Nounihal Singh v/s State & Ors
124.	125 of 2016	Rattan lal & ors V/s State & ors
125.	856 of 2013	Sulayman v/s State & Ors
126.	798 of 2013	Residents of Manda V/s state & Ors
127.	310 of 2016	Mohan Lal v/s State & Ors
128.	51 of 2016	Mir Hussain V/s ADC Rajouri & Ors
129.	732 of 2011	Mir Hussain V/s State & Ors
130.	553 of 2016	Chunni Lal Sharma V/s State & Ors
131.	898 of 2006	Custodian v/s Spl.Trib. & Ors
132.	240 of 2017	Mohd Hanief v/s State & Ors
133.	4 of 2007	Mohd.Sharief V/S Qafayat Hussain Rizvi

2/2
18/11

134.	930 of 2016	Anchal Kumar V/s J.K Special Tribunal &others
135.	513 of 2013	Thoru Ram V/s State & others
136.	934 of 2016	Ashok Kumar V/s J K Spl. Tribunal
137.	1302 of 2016	Dilbagh raj & Ors v/s Spl.Tribunals & Ors
138.	173 of 2016	Sharnarathi Action Commtt. Rajouri v/s M.H.Malik PRO Jammu
139.	826 of 2004	Custodian V/S Haqiqat Singh & Others
140.	1041 of 2004	Joginder Singh V/S Haqiqat Singh & Ors
141.	167 of 2017	Dhano Devi v/s State & Ors
142.	97 of 2017	Bai Krishan v/s State & Ors
143.	646 of 2017	Rattan Lal V/s J&K Spl. Tri. Jammu
144.	788 of 2017	jeet kumar and others v/s J&K Spl.Tri. Jammu

8/18/11

145.	1412 of 2017	Mohd. Amin Shah v/s State & Ors
146.	1099 of 2017	Narinder sing and ors V/s Div. Comm . Jammu
147.	430 of 2017	Surinder Raj Soni V/s Stated CG. J&K Govt. and ors
148.	675 of 2010	Ab.Karim Slaria V/s Spl. Tri. Jammu
149.	531 of 2017	Milkhi Ram V/s State and ors
150.	2244 of 2017	Mohd. Saleem Khan V/s State and ors
151.	1960 of 2017	Avtar Singh Nagyal V/s State & ors
152.	58 of 2018	Muzamil Ahmad Rafiqi V/s state and Ors
153.	97 of 2018	Zahoor Ah. Wani V/s State Ors
154.	57 of 2018	Mushtaq Ahmad and ors V/s Spl. Tri. And ors
155.	2131 of 2017	Janak Singh V/s State Ors
156.	465 of 2018	Chanchal Jogi V/s State & ors
157.	306 of 2018	S. Paramjeet singh V/s State & Ors
158.	628 of 18	CEPJ V/s Spl. Tri. Jammu

2/9
18/11

159.	2178 of 2017	Aijaz Ahmad Hajam V/s State
160.	635 of 2018	Balwant Raj V/s State & ors
161.	214 of 2014	Ravinder Singh V/s State
162.	1256 of 2017	Govind Kumar V/s State & Ors
163.	1865 of 2017	Nisar Hussain V/s State & Ors
164.	465 of 2017	Trust baba Pngran Nath and ors v/s State and ors
165.	406 of 2018	Rakesh Kumar Gupta Vs 1. Ajaz Ahmad Bhat CG 2. M.H.Malik) CEPJ
166.	240 of 2017	shanti Devi V/s Shahid Inayat Ullah
167.	1366 of 2017	Said mohd V/s State and Ors
168.	17 of 2018	Raj Devi V/s State & Ors
169.	212 of 2018	Allah Rahim V/s Shahid Inayat Ullah
170.	1695 of 2018	Amar Singh v/s State & Ors
171.	654 of 2019	Jagga Ram v/s State & Ors
172.	3438 of 2019	Mohd Bashir V/s State others

8/19/11

173.	1993 of 2018	Mohd Shafi V/s State
174.	1809 of 2018	Des Raj V/s State
175.	1366 of 2017	Said Mohd V/s State
176.	17 of 2018	Raj Devi V/s J&K Special Tribunal
177.	1976 of 2019	Mohd Khalid Khan V/s State
178.	4538 of 2019	Ali Mohd Najar V/s UT
179.	1695 of 2018	Amar Singh V/s State
180.	240 of 2017	Shanti Devi V/s Shahid Anayat Ullah
181.	483 of 2020	Ghulam Fatima V/s State
182.	109 of 2010	Ram Parshad V/s State
183.	620 of 2013	Niranjain singh V/s State
184.	214 of 2014	Ravinder Singh V/s State
185.	547 of 2015	Bansi Lal V/s State
186.	2131 of 2017	Janak Singh V/s State
187.	465 of 2017	Trust Baba Pragan Nth V/s State
188.	2880 of 2019	DharamPal V/s Stae
189.	3731 of 2019	Anil Jain V/s State
190.	638 of 2019	Waryam Singh V/s Custodian General
191.	2178 of 2017	Aijaz Ahmed Hajam v/S State
192.	2481 of 2019	Kulzam Begum V/s State

2-2
18/11

193.	676 of 2020	Tirath Singh V/s State
194.	773 of 2007	Kalu Ram V/s Kala Ram
195.	119 of 2008	Sain Das Sharma V/s State
196.	698 of 2009	Custodian V/s Special Tribunal
197.	638 of 2018	Custodain V/s Special Tribunal and Inderbir Singh
198.	1755 of 2016	Hakim Bibi V/s State
199.	513 of 2013	Thoru Ram V/s State
200.	7 of 2009	Paramjeet Singh V/s State
201.	1173 of 2011	Dy. Custodian Rajouri V/s Waziraian BIBi
202.	45 of 2017	Mohd Ashfaq Ahmed V/s M.H Malik
203.	1829 of 2019	Mohd Saleem Khan VS State AND Others
204.	2020	Shokia Shabnam VS State and others
205.	2020	Anuradha Bhasiin VS State and others
206.	2020	Talat Sarwar Khan VS State and others
207.	2788 of 2019	Shanti Devi VS J&K SPL. TRIBUNAL JAMMU

18/11

208.	4433 of 2019	Jaggu Ram VS UT And Others
209.	788 of 2021	Mirza Mohd Aslam VS UT And Others
210.	37 of 2021	Darshan Lal VS UT And Others
211.	57 of 2008	Custodian V/S Kewal Krishan & Ors
212.	1041 of 2004	Joginder Singh V/S Haqiqat
213.	1098 of 04	Faisal Hussain Khan V/S Special Tribunal & Ors
214.	1014 of 2004	Gh.Fatima V/S Dy.Comm Jammu & Ors
215.	1642 of 2003	Mohd Yousuf Gilkar V/S State & Ors
216.	1051 of 2004	Kaki V/S Special Tribunal & Ors
217.	202 of 2005	Raj Kumar V/S State & Ors
218.	143 of 2005	Krishan Lal Anand V/S Custodian General & Ors
219.	182 of 2005	Manohar Lal V/S Special Tribunal & Ors
220.	751 of 2005	Anwar Begum V/S Custodian

22
18/11

221.	565 of 2005	Ishar Dass V/S State & Ors
222.	97 of 2004	Kaki Devi V/S State & Ors.
223.	1211 of 2003	Ashwani Kumar V/S Special Tribunal & Ors
224.	80 of 2002	Custodian V/S Gopal Singh
225.	187 of 2006	Custodian V/S Puran Chand & Ors
226.	267 of 2006	Jagdish Raj & Ors V/S Bhan Kaur & Ors
227.	669 of 2006	Balraj Bakshi V/S State & Ors
228.	66 of 2007	Abdul Ahad Wani V/S Custodian & Ors
229.	164 of 2007	Mohinder Singh V/S State & Ors
230.	842 of 2006	Darshan Singh V/S State & Ors
231.	OWP-693/06	Kaka Ram V/S State & Ors
232.	59 of 2008	Custodian V/S Ved Parkash & Others

2-9
18/11

233.	231 of 2007	Shafiq Hussain V/S State & Ors
234.	394 of 2007	Farid Ali & Ors V/S State & Ors
235.	798 of 2002	J& K Co- operative Union V/S State & Ors
236.	301 of 2011	Custodian V/S Special Tribunal & Ors
237.	354 of 2014	Fatima Bibi V/S State & Ors
238.	441 of 2015	Om Parkash & Ors v/s state & Ors
239.	507 of 2015	Ashwani kumar v/s state & Ors
240.	734 of 2016	Anil Kumar Chopra V/s State & others
241.	1044 of 2002	Mukand Lal Sharma V/S State others
242.	1073 of 2002	Mohd Parvez V/S Custodian & Ors
243.	383 of 2003	Syed Sohail Haider V/S State & Others
244.	801 of 2003	Custodian V/S Special Tribunal & Ors

22
2/8/11

245.	525 of 2004	Bimla Devi V/S State & Others
246.	612 of 2004	Custodian V/S F.C.& Ors
247.	826 of 2004	Custodian V/S Haqiqat Singh & Others
248.	200 of 2005	Custodian V/S Beli Ram & Others
249.	202 of 2005	Custodian V/S Bansi Lal & Ors
250.	188 of 2005	Custodian V/S Mukand Lal Others
251.	155 of 2006	Custodian V/S Om Parkash & Ors
252.	141 of 2010	Custodian VS Hassan Din
253.	142 of 2010	Custodian VS Hassan Din
254.	143 of 2010	Custodian VS Hassan Din

2/8/11

255.	170 of 2021	Mohd Rauf VS UT And Others	
256.	648 of 1993	Custodian Kashmir Vs State and others	Murtaza Yasin Dy. Custodian,
257.	2015 of 2001	Gh. Nabi Mir Vs State and others	
258.	227 of 2004	MOhd Rafiq Ganai V/S State and others	
259.	588 of 2005	Iqbal Shahmiri V/S State and others	
260.	512 of 2006	Wazira Begum Vs State and others	
261.	442/2006	Mst Raja Vs State and others	
262.	895 of 2007	Gh. Hassam Wani Vs State and others	
263.	325 of 2007	Ab. Hamid Zarger Vs State and others	
264.	680 of 2007	Zohra Begum Vs State and others	
265.	27 of 2008	Subita Dhar Vs State and others	
266.	389 of 2009	Mst. Hajira Vs Custodian General	
267.	978 of 2009	Mohd Shafiq Mir Vs State and others	
268.	208 of 2009	Ishtayaq Mir Vs Custodian General	
269.	313 of 2010	MOhd Sultan SDhah Vs Custodian	
270.	90 of 2010	Mohd Akhter Nizami Vs State and others	

22/11/11

271.	1213 of 2011	Ab. Gani Lone Vs State and others
272.	1028 of 2011	Gh. Rasool Kakro Vs State and others
273.	1109 of 2012	Gh. Mohd Shah Vs State and others
274.	CIMA NO. 85 of 2012 and 86 of 2012	Mohd Ashraf Peerzada Vs Custodian General
275.	651 of 2012	Four way taxi stand Vs Custodian Kashmir
276.	682 of 2012	Mohd Younis Gul Vs State and others
277.	1496 of 2013	Custodian General Vs J&K Spl. Tribunal
278.	1950 of 2013	Ab. Rashid Mir Vs Custodian and others
279.	349 of 2013	Zahoor Ah. Wani Vs State and others
280.	Pil No. 9 of 2013	Own motion Vs State and others
281.	1558 of 2014	Showket Ah. Shah Vs State and others
282.	397 of 2014	Ab. Rahid Khan Vs State and others
283.	1026 of 2014	Gh. MOhd Parra Vs State and others
284.	226 of 2014	Shahnaz Banu Vs State and others
285.	400 of 2014	Zarina begum Vs State and others
286.	1013 of 2014	Sonaullah Mir Vs State and others

22
18/11

287.	233 of 2014	Mirz Masood Khan Vs Custodian Kashmir
288.	1959 of 2015	Custodian Kashmir Vs State and others
289.	1484 of 2015	Farooq Ahmad Dar Vs State and others
290.	1663 of 2015	Gh. Hyder Zaidani Vs J&K Special Tribunal
291.	1540 of 2015	Mohd Rafiq chowdhary Vs State and others
292.	1687 of 2015	Mohd Yoiunis Lone Vs State ad others
293.	1521 of 2015	Ounis Ah. Lone Vs Custodian General
294.	383 of 2016	Farooq Hafiz Vs State and others
295.	1213 of 2016, 1491 of 2015, 1571 of 2016 and 2388 of 2018	Tariq Hameed Karra Vs State and others
296.	579 of 2016	All Kashmir tempo travellers Vs State and others
297.	317 of 2016	Mohd Nisar Khan Vs State and others
298.	322 of 2016	Mohd Sultan Nago Vs State and others
299.	2113 of 2017	Manzor Ah. Wani Vs State and others
300.	2096 of 2017	Custodian Kashmir Vs J&K Spl. Tribunal
301.	757 of 2017	Mohd Maqbool Lone Vs State and others

2/2
18/11

302.	815 of 2017	Owais Ishaq Zaru Vs State and others
303.	882 of 2017	Gazenfer Ali Vs State and others
304.	1139 of 2017	Qurat-ul-ain Vs State and others
305.	1397 of 2017	Custodian Kashmir Vs Union of India
306.	1349 of 2017	Sood Latif Chesti Vs State and others
307.	2171 of 2017	Gh. Qadir Mir Vs State and others
308.	842 of 2017	Fazlul Rehman Qureshi Vs J&K Spll. Tribunal
309.	1914 of 2018	Mohd Subhan Wani Vs State and others
310.	MA No. 63 of 2018	Mohd Shabir Mir Vs State and others
311.	1941 of 2018	Zarina Khan Vs State and others
312.	LPA Mo. 125 of 2018	Shabir Ah. Ahmad Vs Shafiq Ahmad
313.	997 of 2018	Mst. Salima Vs State and others
314.	353 of 2018	Mohd Aslam Dar Vs State and others
315.	608 of 2018	Mustaq Ah. Bhat Vs State and others
316.	607 of 2018	Iftikar Sadiq Vs State and others
317.	286 of 2018	Mohd Yasin Chopan Vs State and others
318.	1537 of 2018	New Kashmir Engineering Workers Vs Custodian Kashmir

2/2
18/11

319.	1306 of 2018	Mohd Yaqoob Qureshi Vs State and others
320.	1204 of 2018	Iqbal Anwar Qazi Vs State and others
321.	962 of 2018	Tabassum Patlo Vs State and others
322.	46 of 2018	Custodian General Vs J&K Spl. Tribunal
323.	1480 of 2018	Mohd Aslam Wani Vs State and others
324.	3896 of 2019 CM No. 8024 of 2019	Custodian General Vs Union Territory of J&K
325.	WP (C) 3595/2019 CM No. 7360 of 2019	Mohd Abdullah Dar Vs U.T of J&K and others
326.	451 of 2019	Javed Ah. Bhat Vs state and others
327.	355 of 2019	Hjafizulah Beigh Vs State and others
328.	LPA No. 7 of 2019 IA No. 01 of 2019	Custodian General Vs Shafiq Ah. Shah
329.	71 of 2019	Riyaz Bakshi Vs State and others
330.	28 of 2019	Mohd Maqbool Bhat Vs State and others
331.	1874 of 2019	Mohd Aslam Dar Vs State and others
332.	434 of 2019	SKUAST Vs Mohd Amin Shah
333.	2071 of 2019	Mohd Ashraf hafiz Vs State and others
334.	WP(C) No. 1287 of 2020	Tariq Hamid Karra Vs Ut of J&K
335.	1961 of 2020	Mubeena Vs U.T of J&K

22/11/11

336.	1880 of 2021	Ab. Ahad Gani Vs State and others
337.	167 of 2021	Mst. Haji Zubaida Vs U.T and others
338.	465 of 2021	Syed Ysin Shah Vs State and others
339.	611 of 2021	Ab. Rashid Bhat Vs state and others
340.	791 of 2021	Qazi Khalid Jahangir Vs Custodian General
341.	908 of 2021	Hasina Bano Vs U.T of J&K
342.	FA O No. 14 of 2021	U.T of J&K and others Vs Mushtaq Ah. Chowdhary
343.	WP(C)1354 of 2021	Gh. Rasool Rather VS State and others

2-9
18/11